

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 15.07.2019 (MONDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 17 of 2019	Smt. K.Bharathi Vs. Kotak Mahindra Bank Ltd &Ors. With	Samir Ali Khan	D. Sreenivasan
2.	Comp. App. (AT) (Ins) No. 18 of 2019	Smt. K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali khan	Niharika Sharma
3.	Comp. App. (AT) (Ins) No. 236 of 2019	Manaco Exim Pvt. Ltd. Vs. Janus International Pvt. Ltd.	Vishal Jain	Ankur kashyap
4.	Comp. App. (AT) (Ins) No. 363 of 2019	A. Abdul Rasheed Vs. IFCI Ltd. & Ors.	Rakesh Kumar	Pritpal Singh Nijjar-R1 P.V. Dinesh-R2
5.	Comp. App. (AT) (Ins) No. 539 of 2019	Suntech Infra Solutions Pvt Ltd. Vs. Cinda Engineering & Construction Pvt Ltd & Ors.	Saurabh Seth	Pradeep Dahiya
6.	Comp. App. (AT) (Ins) No. 606 of 2019	Hammond Power Solutions Pvt Ltd. Vs. Sanjit Kumar Nayak & Ors.	Alipak Banerjee	
7.	Comp. App (AT) (Ins) No. 684 of 2019	H.M. Industrial Pvt Ltd. Vs. Shah Kirit Kumar Babulal Ni Company & Ors.	Anandodaya Mishra	

For Admission (Fresh Cases)

8.	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhota. Vs. Zeal Developers Pvt Ltd.	Aman Anand	
9.	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India.	Ashish Verma	
10.	Comp. App (AT) (Ins) No. 713 of 2019	Prayag Polytech Pvt Ltd. Vs. Gem Batteries Pvt Ltd.	Vipul Ganda	
11.	Comp. App (AT) (Ins) No. 714 of 2019	Mark Splendour Nonwovens Pvt Ltd. Vs. Dakota Chemicals India Pvt Ltd.	Anjani Kumar Singh	
12.	Comp. App (AT) (Ins) No. 715 of 2019	Savan Godiawala. Vs. G.Venkatesh babu & Ors.	Charu Bansal	

13.	Comp. App (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Harshal Kumar
For Admission (After Notice)				
14.	Comp. App. (AT) (Ins) No. 471 of 2019	Ajeet Kumar Saxena & Ors. Vs. Shubhkamna Buildtech Pvt Ltd & Ors.	Sudeep Kumar Shrotriya	
15.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamapat Jute Mill Company Ltd.	Nishat Ahmed, Adv.	Arvind Kumar Tarun Mehta C. S. Chauhan
16.	Comp. App. (AT) (Ins) No. 276 of 2019	Aasaan Global Trade Vs. Vasudevn, Resolution Professional & Ors With	A.Muraleedharun	D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora- R7 R. Murali & Bijoy Kumar Pradhan- R12
17.	Comp. App. (AT) (Ins) No. 653 of 2019	Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr.	Neha Nagpal	K. Moorthy –R1& R2 Vasudevan-RP
18.	Comp. App. (AT) (Ins) No. 456 of 2019	Praxis Corporate Services Pvt Ltd. Vs. Powai Cubicles Pvt Ltd.	Deepak Biswas	Akanksha Choudhary
19.	Comp. App. (AT) (Ins) No. 524 of 2019	Arcelormittal India Pvt Ltd. Vs. Abhijit Guhathakurta , RP of EPC Constructions India Ltd & Ors.	Sudip Mahapatra	Sumesh Dhawan, Diwakar Maheshwari
20.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd & Ors.	Pallavi Pratap	Charu Bansal
21.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors.	Karunesh Tandon	
22.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh- R2
23.	Comp. App (AT) (Ins) No. 628 of 2018	Naresh Kumar Sharma Vs. Oriental Bank of Commerce & Anr.	K.G. Verma	Niti Jain (R1) Tushar Tyagi -RP
24.	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors.	Sameer Parekh	Yogesh Jagia-R1- 10

		With		
25.	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel- R1,R32,R33 & R34 Sidhartha Barua- R5,R6
26.	Comp. App. (AT) No.121 of 2019	Alanda Media & Entertainments Pvt.Ltd. Vs. Mr. V. Ravi Prakash & Ors. With	Atul Sharma	Kunal Sabharwal- R1&R2
27.	Comp. App. (AT) No.122-123 of 2019	Alanda Media & Entertainments Pvt.Ltd. Vs. Mr. V. Ravi Prakash & Ors.	Atul Sharma	Kunal Sabharwal- R1&R2
28.	Comp. App. (AT) No. 124 of 2019	Flipkart Logistics Pvt Ltd & Ors. Vs. Regional Director & Ors.	Prikal K. Arjun	Sushma Singh

Note: The Court will not sit after 01:00 PM.

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By Order
-sd/-

Registrar